NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 22/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: CP/634/ (IB)/2017

NAME OF THE PETITIONER(S)

: BANK OF BARODA

NAME OF THE RESPONDENT(S)

: VANGAL AMMAN HEALTH SERVICES LTD

UNDER SECTION

: 9 RULE 6

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

Aashish Jain Winia Co and Joe Petitien
Flore Philiphine Fee Summssione

Cerms In Rugalin.

2. Déina Infarau.

ORDER

Counsel representing both the parties are present. Heard the submissions. Order is reserved.

-2el -S Vijayaraghavan Member (Technical)

K Anantha Padmanabha Swamy Member (Judicial)